

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).31891/2017

(Arising out of impugned final judgment and order dated 12-04-2017 in WPSB No. 936/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.179941/2019 - EXEMPTION FROM FILING O.T., IA No.114967/2017 - EXEMPTION FROM FILING O.T., IA No.124308/2022 - EXEMPTION FROM FILING O.T., IA No.124307/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.124306/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. T. N. Singh, AOR
 Mr. Vikas Kumar Singh, Adv.
 Ms. Rajshree Singh, Adv.
 Dr. Sham Chand, Adv.
 Mr. Vikram Singh, Adv.

For Respondent(s) Mr. V.k.shukla, Sr. Adv.
 Mr. Tanmaya Agarwal, AOR
 Mr. Wrick Chatterjee, Adv.
 Ms. Aditi Agarwal, Adv.

 Mr. Siddharth, AOR
 Mr. Amit Kumar Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter in the month of July, 2023.

(ARJUN BISHT)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)

